

Export of Readymade Garment

3551. SHRI M. KRISHNASWAMY:

Will the Minister of TEXTILES be pleased to state:

(a) the total value of garments exported from Tamil Nadu during the last three years along with the foreign exchange earned therefrom; and

(b) the steps taken to provide better facilities to the exporters of garments in Tamil Nadu?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G.VENKATSWAMY): (a) Export figures of readymade garments are not maintained State-wise.

(b) In order to step up exports of textiles, including exports of garments from Tamil Nadu, Government have taken a number of steps, which include encouraging exporters to participate in buyer seller meets, fairs and exhibitions; enabling import of capital goods at concessional duty for export-production; special arrangements for duty-free import of raw materials for export production, ensuring increased availability of export credit etc.

Tuticorin Airport

3552. SHRI KADAMBUR M.R.
JANARTHANAN;
SHRI CHITTA BASU;
SHRI Y.S. RAJASEKHAR
REDDY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Tuticorin Airport at

Vagaikulam, commissioned about two years ago has become in operative;

(b) if so, the reasons therefor;

(c) the amount spent on construction and development of the airport; and

(d) the steps proposed to be taken to make it operative?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (d). The Tuticorin airport at Vagaikulam was constructed at a cost of Rs. 3.66 crores and commissioned on 3.4.1992. Due to commercial and operational reasons, Vayudoot, at present, are unable to recommence its services to/from Tuticorin airport. This airport is fit for operations and airlines on their commercial and operational consideration can operate to/from this airport.

[*Translation*]

Prime Minister's Rozgar Yojana

3553. SHRI AVTAR SINGH
BHADANA;
SHRI YELLAIAH NANDI:

Will the Minister of FINANCE be pleased to state:

(a) the number of unemployed youth in the country, who have applied for loan under PMRY during 1993-94 and the current year so far and the number of youth belonging to SCs/STs and backward classes among them, State-wise;

(b) the number of cases sanctioned and still pending, category-wise:

(c) the amount sanctioned and actually disbursed during the above period, category-wise and State-wise; and

[English]

(d) the steps taken or proposed to be taken to ensure that the loans under the above Scheme are sanctioned without much delay and the Scheme is implemented properly in all States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRA SHEKHARA MURTHY): (a) to (c). Under the Prime Minister's Rozgar Yojana (PMRY), against the target of 42040 beneficiaries during 1993-94, District Industries Centres (DICs) sponsored 85580 (provisional) applications for loan to banks and loans were sanctioned by banks in 31558 (provisional) cases. For the current year (1994-95) a target of 2.21 lakhs beneficiaries has been fixed under PMRY. The implementation of the Scheme by banks in the current year is in progress.

The number of beneficiaries belonging to the SCs/STs and Other Backward Classes (OBCs) who were sanctioned loans and the amount of loan sanctioned/dispensed under PMRY during 1993-94 is being collected and to the extent available will be laid on the Table of the house.

(d) The Reserve Bank of India have advised banks to speedily dispose of the cases. Further, the progress of PMRY is monitored at the District Level by the District Level Consultative Committee and District PMRY Committee, at the State Level by the State Level Bankers' Committee and State PMRY Committee and at the National Level by a High Powered Committee on PMRY set up by the Department of Small Scale Industries.

LIC Policy Holders

3554. SHRI PREM CHAND RAM: Will the Minister of FINANCE be pleased to state:

(a) whether full cooperation is extended to policyholders by the Development and other higher officers of the Life Insurance Corporation of India;

(b) if not, whether the Government have received complaints from policy holders against the attitude of the above officers;

(c) if so, the details thereof during the last two years; and

(d) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (d). Yes, Sir. The Government have received only 639 complaints from the policyholders during the last two years relating to the delay in settlement and repudiation of claims etc. of which 623 have since been settled by the Life Insurance Corporation (LIC). In a vast organisation like the LIC with over 2000 branches spread all over the country occasional misunderstandings between the policyholders and operating officers do emanate but they are promptly attended to and settled by the company. With a view to redressing the grievances of the policyholders and improving quality of service, Claims Review Committees have been set up by the LIC at Branch office, Divisional office, Zonal office and Central office levels to review the repudiated claims